

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **14.02.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025	Consortium of Varma Steels Pvt. Ltd. & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd. & 2 Ors.	Mr. Sriram Venkatavaradan	
2.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	
3.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Khambammettu, Liquidator of Meena Jewellers Exclusive Pvt. Ltd. & 5 Ors. WITH	Mr. Y Suryanarayana	
4.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors.	Mr. Y Suryanarayana	
5.	Comp App (AT) (CH) No. 15/2025 For Direction IA No. 208/2025	Dr. Sunny Davis Ayyala Vs Thrithva Healthcare Pvt. Ltd. & 9 Ors.	Mr. L Venkateshwar Rao	
6.	Comp App (AT) (CH) (Ins) No. 63/2025 For Direction IA No. 214/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair RP, Samson and Sons Builders and Developers Pvt. Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Bijoy P Pulipra For Caveator
7.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper & Boards Limited Vs CSON Paper Mills Pvt. Ltd.	Mr. CK Karunakaran	Mr. Prasad Vijayakumar For Caveator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No. 25/2024 For Stay IA No. 451/2024	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors.	Mr. K Rajendran	Dr. SV Ramakrishna R2 R3
9.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
10.	IA No. 116/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No.635/2022 For Direction IA No. 908/2024	Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr.	Mr. PK Panneer Selvam	Mr. T Ravichandran R1 Mr. Sriram Venkatavaradan R2
11.	IA No. 59/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 403/2024 For Stay IA No. 1098/2024 For Exemption IA No. 1099/2024 For Direction IA No. 203/2025	Rocksand Minerals Pvt. Ltd. Vs J. Karthiga (Resolution Professional of GK Steel and Allied Industries Ltd.) & 7 Ors. WITH	Mr. SM Vivekanandh	Mr. Ravi Rajagopalan R6 R7 Mr. ML Ganesh- R8
12.	Comp App (AT) (CH) (Ins) No. 404/2024 For Exemption IA No. 1100/2024 For Stay IA No. 1101/2024	Rocksand Minerals Pvt. Ltd. Vs International Asset Reconstruction Co Pvt. Ltd (IARCL) & 2 Ors.	Mr. SM Vivekanandh	Mr. Ravi Rajagopalan R1 R2 Mr. ML Ganesh- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 295/2024 For Stay IA No. 774/2024 For Exemption IA No. 775 & 776/2024	Malavika Hegde, Shareholder & Director of Coffee Day Enterprises Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 332/2024	Anil Kumar Ojha, Promoter and Managing Director (Suspended), SLO Industries Ltd. Vs Revathi S Raghunathan, Liquidator of SLO Industries Ltd.	Mr. Anil Kumar Ojha Party-in-person	Mr. V Manivannan

15.	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No. 884/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje RP of Bhuwalka Steels Industries Ltd. & Anr.	Mr. Abishek Jenasenan	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
16.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Limited Vs Eid Parry (India) Ltd.	Mr. BSV Prakash Kumar	Ramasubramaniam & Associates
17.	Comp App (AT) (CH) (Ins) No. 61/2024 For Exemption IA No. 187/2024	Scorpius Trackers Pvt. Ltd. Vs Mytrah Energy (India) Pvt. Ltd	Ms. Priyanka Sethia M	Mr. CV Shailandhran
18.	Comp App (AT) (CH) (Ins) No. 63/2024 For Stay IA No. 190/2024	Narayan Maheshwari Vs Kavitha Surana, Liquidator of Shri Veerganapathi Steels Pvt. Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr.Sathiyarayanan - R1
19.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No. 205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr.Ramasubramaniam Raja	Mr.AG Sathyanarayana
20.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr.	Mr. T Ravichandran	Mr. Shashank Agarwal- R1
21.	Comp App (AT) (CH) (Ins) No. 352/2024 For Exemption IA No. 964/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishabh Triexim LLP & Anr.	Mr. Pawan Jhabakh	Mr. Amir Bavani- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Contempt Case (AT) No. 2/2022	Shri Venkat Sudhakar Satthur Vs Dictasol (India) Pvt. Ltd. & 10 Ors	Mr. S Ram Babu	Mr.R Imayavaramban - R2
23.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangdharan & 11 Ors. WITH	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7, R8 & R9

24.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025	Aruna Unnikrishnan & Anr. Vs K Balagangadharan & 11 Ors. WITH	Mr. Saiby Jose	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
25.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020) For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	M/s. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
26.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No.557/2023 For Stay IA No.556/2023	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan- R4
27.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan- R4
28.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan- R3
29.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No.701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
30.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
31.	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd WITH	Mr. R Subramanian	Shivakumar & Suresh
32.	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	Shivakumar & Suresh
33.	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer, SGST Dept. Kerala State Vs Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
34.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr.Y Suryanarayana R1 Mr. Anirudh Krishnan R2

35.	Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt. Ltd. & Anr	Mr. V Ranjith Shankar	Mr.T Ravichandran R1 AK Mylsamy & Associates - R2
36.	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginning & Pressings Pvt. Ltd. Vs The Sri Venkatesa Mills Ltd.	Mr. Rishabh Gupta	
37.	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023 For Urgent Hearing IA No. 164/2025	Shashi Galada Shareholder-Director of Galada Power and Telecommunications Ltd. Vs Nitin Vishwanath Panchal, Erst. RP, Galada Power and Telecommunications Ltd. & Anr.	Mr. Amogh Simha	Mr. TK Bhaskar-R1 Mr. Ravi Rajagopalan R2
38.	Comp App (AT) (CH) (Ins) No. 226/2023	The Recovery Officer, Employees Provident Fund Organization Vs Shri Nagananthana Mills Limited & Anr.	Ms. R Meenakshi	
39.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors.	Mr. Bendi Ravi Teja	Mr.Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5

2.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
41.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
42.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt. Ltd. Vs K Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
43.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6

44.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt. Ltd. & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
45.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Green Gardens Pvt. Ltd. & 4 Ors. WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
46.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No.521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4
47.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd. & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
48.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
49.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd.& Anr. WITH	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
50.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
51.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023	Vanbey Holdings Pvt. Ltd. Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: -
(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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